

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 2132
TO BE ANSWERED ON 29.11.2016

National Wetland Conservation Programme

2132. SHRI PRATHAP SIMHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the aims and objectives of the National Wetland Conservation Programme (NWCP) implemented in the country;
- (b) the details of wetlands identified so far for conservation, management and intervention along with the criteria adopted for the same, State-wise;
- (c) the role of the Union and State Governments/UT administrations along with the funding pattern under NWCP;
- (d) the institutional framework put in place by the Government to oversee the implementation of the programme; and
- (e) the funds allocated and released under the NWCP during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

- (a) The National Wetland Conservation Programme (NWCP) has been merged in February, 2013 with another scheme of National Lake Conservation Plan (NLCP) to avoid overlap and promote better synergy into a new integrated scheme of National Programme for Conservation of Aquatic Eco-system (NPCA). NPCA aims at holistic conservation and restoration of wetlands and lakes for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystems through an integrated and multidisciplinary approach and a common regulatory framework.
- (b) So far, 115 wetlands in 24 States and two Union Territories are identified for conservation and management under the NPCA/NWCP, while adopting the following criteria:
 - sites containing representative, rare or unique wetland types;
 - criteria based on species and ecological communities;
 - specific criteria based on water birds;
 - specific criteria based on fish; and
 - specific criteria based on water/life and culture.

The State-wise list of identified wetlands under NPCA/NWCP is at Annexure-I.

(c) and (d) 100% Central financial assistance was provided to the State Governments for conservation of wetlands till the year 2012-13 for various activities like survey & demarcation, catchment area treatment, de-silting & dredging, bio-fencing, fisheries development, weed control, biodiversity conservation, pollution abatement, education & awareness and community participation, etc. The NPCA programme was operational on 70:30 cost sharing basis (90:10 for North Eastern States) between the Central and the State Governments during 2013-14 and 2014-15, 50:50 (80:20 for North Eastern and Himalayan States) during 2015-16, and has now been revised to 60:40 (90:10 for North Eastern and Himalayan States) for the current financial year 2016-17.

The State Governments undertake activities for conservation and management of wetlands funded under the scheme through its concerned agencies. The Ministry and the State Level Steering Committees monitor the implementation/execution of the programme. The Central Government of India has notified the Wetlands (Conservation and Management) Rules, 2010 for regulating certain activities within wetlands. A Central Wetlands Regulatory Authority has also been constituted under the Wetland Rules.

(e) Details of funds released to the State Governments/Union Territories for conservation of wetlands during last three years and current financial year under the NPCA programme are given in Annexure-II.

Annexure- I

Annexure-I referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2132 to be answered on Tuesday, the 29th November, 2016 on 'National Wetland Conservation Programme' raised by Shri Prathap Simha.

State-wise list of identified wetlands

S. No.	State/Union Territory	S. No.	Wetland
1.	Andhra Pradesh	1.	Kolleru
2.	Assam	2.	Deepar Beel
		3.	Urpada Beel
		4.	Sone Beel
3.	Bihar	5.	Kabar
		6.	Barilla
		7.	Kusheshwar Asthan
4.	Gujarat	8.	Nalsarovar
		9.	Great Rann of Kachh
		10.	Thol Bird Sanctuary
		11.	Khijadiya Bird Sanctuary
		12.	Little Rann of Kachh
		13.	Pariej
		14.	Wadhvana
5.	Haryana	15.	Nanikakrad
		16.	Sultanpur
6.	Himachal Pradesh	17.	Bhindawas
		18.	Renuka
		19.	Pong Dam
		20.	Chandratal
		21.	Rewalsar
7.	Jammu & Kashmir	22.	Khajjar
		23.	Wullar
		24.	Tso Morari
		25.	Tisgul Tso & Chisul Marshes
		26.	Hokersar
		27.	Mansar-Surinsar
		28.	Ranjitsagar
		29.	Pangong Tsar
		30.	Gharana
		31.	Hygam
		32.	Mirgund
		33.	Shalbugh
8.	Jharkhand	34.	Chushul & Hanley
		35.	Udhwa
9.	Karnataka	36.	Tilaiya Dam
		37.	Magadhi
		38.	Gudavi Bird Sanctuary
		39.	Bonal

		40.	Hidkal & Ghataprabha
		41.	Heggeri
		42.	Ranganthittu
		43.	K.G. Koppa wetland
10.	Kerala	44.	Ashtamudi
		45.	Sasthamkotta
		46.	Kottuli
		47.	Kadulandi
		48.	Vembnad Kol
11.	Madhya Pradesh	49.	Barna
		50.	Yashwant Sagar
		51.	Wetland of Ken River
		52.	National Chambal Sanctuary
		53.	Ghatigaon
		54.	Ratapani
		55.	Denwa Tawa wetland
		56.	Kanha Tiger Reserve
		57.	Pench Tiger Reserve
		58.	Sakhyasagar
		59.	Dihaila
		60.	Govindsagar
		61.	Sirpur
12.	Maharashtra	62.	Ujni
		63.	Jayakawadi
		64.	Nalganga wetland
13.	Manipur	65.	Loktak
14	Meghalaya	66.	Umiam lake
15.	Mizoram	67.	Tamdil
		68.	Palak
16	Odisha	69.	Chilika
		70.	Kuanria wetland
		71.	Kanjia wetland
		72.	Daha wetland
		73.	Anusupa
17.	Punjab	74.	Harike
		75.	Ropar
		76.	Kanjli
		77.	Nangal
18.	Rajasthan	78.	Sambhar
19.	Sikkim	79.	Khechuperi Holy Lake
		80.	Tamze Wetland
		81.	Tembao Wetland Complex
		82.	Phendang Wetland Complex
		83.	Gurudokmar Wetland
		84.	Tsomgo wetland
20.	Tamil Nadu	85.	Point Calimere
		86.	Kaliveli
		87.	Pallaikarni
21.	Tripura	88.	Rudrasagar
		89.	Gumti reservoir
22.	Uttar Pradesh	90.	Nawabganj

		91.	Sandi
		92.	Lakh Bahoshi
		93.	Samaspur
		94.	Alwara Wetland
		95.	Semarai Lake
		96.	Nagaria lake
		97.	Keetham Lake
		98.	Shekha wetland
		99.	Saman Bird Sanctuary
		100.	Sarsai Nawar
		101.	Patna Bird Sanctuary
		102.	Chandotal
		103.	Taal Bhaghel
		104.	Taal Gambhirvan & Taal Salona
		105.	Aadi jal Jeev Jheel
23.	Uttarakhand	106.	Ban Ganga Jhilmil Tal
		107.	Asan
24.	West Bengal	108.	East Kolkata Wetland
		109.	Sunderbans
		110.	Ahiron Beel
		111.	Rasik Beel
		112.	Santragachi
		113.	Patlakhawa- Rasomati
25	Chandigarh (UT)	114.	Sukhna
26	Puducherry (UT)	115.	Ousteri lake

Annexure- II

Annexure-II referred to in reply to part (e) of Lok Sabha Unstarred Question No. 2132 to be answered on Tuesday, the 29th November, 2016 on 'National Wetland Conservation Programme' raised by Shri Prathap Simha.

Details of State-wise funds released to the State Governments/Union Territories during last three years and current financial year under NPCA/NWCP

(Amt. in Rs. Lakhs)

S.No.	State/UT	2013-14	2014-15	2015-16	2016-17 (as on date)
1.	Gujarat	-	-	158.502	-
2.	Haryana	21.98	62.65	28.505	-
3.	Jammu & Kashmir	46.25	-	-	-
4.	Manipur	131.62	60.12	46.50	-
5.	Mizoram	51.551	78.88	108.24	58.535
6.	Odisha	79.32	-	-	39.93
7.	Puducherry	23.709	-	41.53	-
8.	Punjab	37.815	-	152.094	-
9.	Rajasthan	17.39	-	-	-
10.	Sikkim	-	-	77.98	21.06
11.	Tamil Nadu	58.877	31.17	-	-
12.	Uttar Pradesh	138.988	256.933	124.132	-
13.	West Bengal	92.50	-	91.875	-
	Total	700.00	489.753	829.358	119.525